

Mentioning

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 87/2006
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Sociedad De Formento Industrial Pvt. Ltd.& ors.

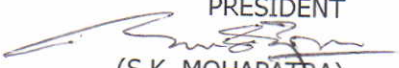
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

- | | | |
|---|------------------|-----------|
| 1. MR. JOSEPH KODIANTHARA, Sr. Adv. | } Perforner | } Refund. |
| 2. MR. ERIC CORREIA, Adv. | | |
| 3. MR. RAJEEV KUMAR, Adv. | | |
| 4. Mr. Rafique Dada, Snr. Adv - R.2 | | |
| 5. Mr. Pankaj Sawant, Snr. Adv - R.3 | | |
| 6. Mr. Gundatt Malaya, Adv. - R.2 | | |
| 7. Mr. Erach Kotwal, Adv. - R.2 | | |
| 8. Mr. Rajan Narain, Adv] R.1 | } Kishor Talik. | |
| 9. Ms. Neha Malik, Adv] | | |
| 10. Mr. Rajat Gava, Adv - R.1, 10, 12 | | |
| 11. Mr. Kishan Ramat, Adv - R.3 | | |
| 12. Ms. Amrita Narayan, Adv - R.1, 6, 7 | } Amrita Narayan | |
| 13. Ms. Malavika Prasad, Adv - R.2 | | |
| 14. Mr. Amit Bansal, Adv - R.13 | } Malavika | |
| 15. Mr. Siddhant Bantia, Adv - R.12. | | |

Part heard for 15.11.2016 & 16.11.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

30.9.2016
(P.K.Sud)